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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.157/1992

New Delhi, this 1st day of May, 1996

Hon'ble Shri B.K. Singh, Member(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Ex. SI Kishori Lal Gulia
A-5C, Kishan Garden
Nazafgarh Road
Uttam Nagar, New Delhi

.. Applicant

(None present)

Vs.

1. The Commissioner of Police
Police Hqrs.
IP Estate, New Delhi

2. The Delhi Adminstration
through its Chief Secretary
Old Secretariat, Delhi .. Respondents

(Shri Jai Bhagwan, Head Constable
from the Department)

ORDER (oral)

Hon'ble Shri B.K. Singh

The matter has been on board since March, 96.
Nobody appeared on behalf of the applicant on 7.3.96,
18.4.96, 22.4.96 and even today on second call,
none appeared on his behalf. The application is
dismissed in default and for non-prosecution.

A. Vedavalli
(Dr. A. Vedavalli)
M(J)

B.K. Singh
(B.K. Singh)
M(A)

/vv/